

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 34891/2014

(Arising out of impugned final judgment and order dated 01-10-2014 in WA No. 248/2012 01-10-2014 in WP No. 30738/2004 passed by the High Court of Kerala at Ernakulam)

NAIR SERVICE SOCIETY

Petitioner(s)

VERSUS

SIMI S.NATH & ORS.

Respondent(s)

WITH

SLP(C) No. 5882/2015 (XI -A)

SLP(C) No. 10876/2015 (XI -A)

Date : 12-10-2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Ms. Uttara Babbar, AOR
Ms. Akansksha Choudhary, Adv.For Respondent(s) Mr. Nishe Rajen Saonker, Adv.
Mr. Abdul Kabeer, Adv.
Mr. Jogy Scaria, AORUPON hearing the counsel the Court made the following
O R D E R

List the matters on 25th October, 2017

(SWETA DHYANI)
SENIOR PERSONAL ASSISTANT(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER